

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated 2nd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd.

.....Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Rahul Kinra with
Mr. Anurag Bansal (Rep.)
Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit for R.1

ORDER

Mr. Shashank Pandit appearing on behalf of Respondent No.1 submits that he has already filed his Vakalatnama and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 09.01.2014 after serving copy on the other side.

Post the matter on **21.01.2014**. In the meantime, Rejoinder, if any be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson